

**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 02.12.2024 TO 06.12.2024**

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/51086/2022, C/51761/2022	F.O/59456-59457/2024		02.12.2024
2.	C/51457/2022, C/51482/2022, C/52216/2022	F.O/59726-59728/2024		02.12.2024
3.	C/55703/2023	F.O/59739/2024	02.12.2024	02.12.2024
4.	C/51682/2022	F.O/59749/2024	02.12.2024	02.12.2024
5.	C/51777/2021	F.O/59738/2024	02.12.2024	03.12.2024
6.	C/50111/2024	F.O/59740/2024	02.12.2024	03.12.2024
		MISC ORDER		02.12.2024
1.	C/52113/2024	M.O/51013/2024	29.11.2024	03.12.2024
2.	C/52251/2015	M.O/51019/2024	02.12.2024	03.12.2024
3.	C/52252/2015	M.O/51020/2024	02.12.2024	03.12.2024
4.	C/52818/2015	M.O/51021/2024	02.12.2024	03.12.2024
5.	C/50728/2019	M.O/51023/2024	02.12.2024	03.12.2024
6.	C/50729/2019	M.O/51024/2024	02.12.2024	03.12.2024
7.	C/50730/2019	M.O/51025/2024	02.12.2024	03.12.2024

  
DEPUTY ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.